[Shri Nath Pai-]

have seen with our own eyes. I would not use the word, 'manhandle', but I must submit to you that the force applied was out of all proportion to the offence of that young girl.

SHRI RANDHIR SINGH (ROH-TAK): We feel about it immensely. That young girl was thrown away like a sheaf of corn. This is something to be ashamed of.

श्रीमती लक्नीकान्तम्मा (खम्मम): महिला गेंलरी में महिला वाच एंड वार्ड को रखना चाहिए, ताकि वह इस प्रकार की स्थिति को सम्भाल सके।

MR. CHAIRMAN: This is what I read.

19.22 Hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha: —

'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 29th August, 1968, adopted the following motion in regard to the Joint Committee of the Houses on the Lokpal and Lokayuktas Bill, 1968:

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member of the Rajva Sabha to the Joint Committee of the Houses on the Bill to make provision for the appointment and functions of certain authorities for the investigation of the administrative action taken by or on behalf of the Government or certain public authorities in certain cases and for matters connected therewith, in the vacancy caused by the resignation of Shri Awadheshwar Prasad Sinha and resolves that Shri Ganeshi Lal Chaudhary, Member of the Rajya Sabha, be appointed to the said Joint Committee."

19-221 Hrs.

MOTION RE. SITUATION ARIS-ING OUT DROUGHT CONDI-TIONS IN ANDHRA PRADESH, PARTS OF MYSORE AND MAD-RAS—Contd.

SHRI M. N. REDDY (NIZAMA-Before I speak on the mo-BAD): tion, I would like to voice a common grievance shared by many members here. That is, we are finding enough time, rather a lot of time, for discussing matters like Czechoslovakia or some affidavit matter or Kantilal Desai's matter, and so on, as if the Heavens would fall down if we do not discuss them, but we are not able to find time to discuss important matters like this. I hope, the senior members will do some thing about this. We are, of course, young members. As a freshman, I am very much disappointed that we do not find time to discuss constructive matters. We have to devote more time to discuss economic issues, to discuss the distress and problems of the people, and should not try to get undue publicity from the press and thus waste our most valuable time. We are preparing speeches on very good issues, and we are not even told whether we would get the time and opportunity. Only the leaders and people who are very clever in getting time and op-portunity are getting away with it. This should not be allowed in this august House. I would like to make this appeal.

Coming to the drought problem, I am not projecting the drought problem of Andhra Pradesh like other members. What is not realised and what is very much forgotten by many members is this. There has been the drought problem in Andhra Pradesh in some patches and parts every time. But the phenomenon of this vear is that—I have gone through the records and data of the last 80 years—the drought has spread all over the State in all the 20 districts, from Nizamabad to Srikakulam. This point has not been brought to the notice of the Government and the